Annexure-8
Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 30th APRIL 2021

St. Name of creditor Identification No. Details of claim received Amount of claim Amount of claim Amount covered Amount covered by guarante covered cove	dues, that may be set-off	Amount of claim not admitted	NA Interest not admitted as there was no		Reason	Remarks, if any Claim is in respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD name or not
Indicate Property Property	dues, that may be set-off	admitted -	Interest not admitted as there was no	verification Nil		Claim is in respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
Jones Lang LaSalle Property SAHAOC01 13-04-2021 1,10,00,000.00 1,10,00,000.00 Commission for arranging funds No No No No No No No N	that may be set-off		Interest not admitted as there was no	Nil Nil Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
Jones Lang LaSalle Property SAHAOC01 13-04-2021 1,10,00,000.00 1,10,00,000.00 Commission for Onsultants (India) Private Limited No	C be set-off		Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
1 Jones Lang LaSalle Property SAHAOC01 13-04-2021 1,10,00,000.00 1,10,00,000.00 Commission for arranging funds No No No No No No No N	. No		Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
1 Jones Lang LaSalle Property Consultants (India) Private Limited 1 Jones Lang LaSalle Property SAHAOC01 13-04-2021 1,10,00,000.00 1,10,00,000.00 Commission for arranging funds No N			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy			Interest not admitted as there was no	Nil		respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy No No No NA	No	7,02,818.00	admitted as there was no			assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
2 HABITAT ARCHITECTS SAHAOC02 16-04-2021 27,43,943.00 20,41,125.00 Architectural Consultancy	. No	7,02,818.00	admitted as there was no			arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			for Dehradun Project. Need to verify whether the Dehradun project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			Project. Need to verify whether the Dehradun project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			verify whether the Dehradun project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			the Dehradun project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			project is in CD
Consultancy	. No	7,02,818.00	admitted as there was no			
Consultancy	. No	7,02,818.00	admitted as there was no			name or not
Consultancy	. No	7,02,818.00	admitted as there was no			
Consultancy	. No	7,02,818.00	admitted as there was no			
Consultancy	. No	7,02,818.00	admitted as there was no			
Consultancy	. No	7,02,818.00	admitted as there was no			
			there was	5		
2. RENNANSANCE REALTY SAHAO(32. 10.04.202). 44.61.166.00. September No. 20. 20. 20. 20. 20. 20. 20. 20. 20. 20			no			
2. DENNARGANCE DEATTY CAHACO2 10.04.2031 44.61.166.00. Curlinget No.					1	
2. RENNARS ANCE DE LLTV SAHAOCO 2. 10.04.2021. 44.61.166.00. Sentement. No. 10.10.10.					1	1
2 DENNARSANCE DEATTY SAHAGO 2 10.04.2021 44.61.66.00 Surlament No.			agreement			
2. DENNARSANCE DEATTY SAHAOO32 10.04.2031 44.61.166.00 Surlament No. No. No. No.			for			
2 DENNARGANCE DEALTY CAHACCO2 10.04.2021 44.61.156.00 Suthment No.		payment of			1	
2 DENNAISCANCE DEALTY SAHACO2 10.04.2021 44.61.156.00 Settlement No.			interest			
2 DENNARCANCE DEALTY CAHACCO2 10.04.2021 44.61.156.00 Cottlement No. Dr. Dr. Dr.						
	. No			44,61,156.00		Full Form B not
INC Agreement					n saught	attached
4 RAKESH MEHRA SAHAOC04 19-04-2021 5,62,122.00 Settlement No No No No	. No	1		5,62,122.00		Only settlement
Agreement		1	1	1	n saught	agreement
		1	1	1	1	provided but not
		1	1	1	1	able to
		1	1	1	1	substantiate how
						the balance was
		1	1	1	1	due
		1		1		
5 Ample Infrastructure Pvt Ltd SAHAOC05 19-04-2021 13,89,618.00 Settlement No No No NA	. No		1	13,89,618.00		Only settlement
Agreement		1	1	1	n saught	agreement
		1		1		provided but not
		1	1	1	1	able to
		1	1	1	1	substantiate how
		1	1	1	1	the balance was
		1	1	1	1	due
		1	1	1	1	
TOTAL 2,01,56,839.00 1,30,41,125.00				64,12,896.00		